

Formation of a Canteen Managing Committee in National Instruments Ltd., Calcutta

1807. SHRI SUBODH SEN : Will the Minister of INDUSTRY be pleased to state :

(a) whether attention of Government has been drawn to the fact that the management of National Instruments Ltd., Calcutta in violation of Factories Act and Rules and ignoring the representations of the workers, has formed the Canteen Managing Committee; and

(b) steps taken in this matter in the interest of industrial peace in this unit ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) :

(a) and (b). The Inspector of Factories, West Bengal has made certain observations in August, 1981 relating to the existing composition of the Canteen Managing Committee in National Instruments Limited, Calcutta and advised reconstitution of the same strictly in accordance with the West Bengal Factory Rules, 1958. The Company have sent a reply stating that, as the Factory Inspector's letter has been produced before the Hon'ble High Court of Calcutta in connection with a Writ Petition pending before the Court, further action will be taken in this regard after the Writ Petition is disposed of by the High Court.

Demand and supply of Cement

1808. SHRI SUBODH SEN : Will the Minister of INDUSTRY be pleased to state :

(a) the gap between the demand and supply of cement in the country; and

(b) the steps taken to bridge the gap ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) :

(a) According to the Working Group on Cement Industry set up by the Planning Commission the expected demand for cement during 1981-82 would be 30.22 million tonnes and after taking into account the expected indigenous production of 21 million tonnes and import of 2 million tonnes the shortfall during 1981-82 would work out to 7.22 million tonnes.

(b) Every effort is being made by Government to increase the availability of cement in the country by encouraging better utilisation of existing units, creation of new capacities and imports.

Reservation of jobs for SC/ST in Private Sector

1809. SHRI JAI NARAYAN ROAT :

SHRIMATI JAYANTI PAI NAIK :

SHRI G. NARSIMHA REDDY :

SHRI SUBHASH CHANDRA BOSE ALLURI :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the Central Government have decided to extend reservation of jobs for the SC/ST to the private sector through legislation ; and

(b) if so, the details in this regard ?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI) : (a) and (b). Statutory reservation of posts for scheduled castes/scheduled tribes

candidates in private industrial sector has not been found legally possible. Further advice is being sought in the matter.

Purchases from Small Scale Sectors

1810. SHRI JAI NARAIN ROAT :

SHRI G. Y. KRISHNAN:

Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are considering to make compulsory for the private sector to buy from the small scale sector; and

(b) if so, the main outlines of the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) No, Sir.

(b) Does not arise.

Exploitation of Tribals by Money Lenders

1811. SHRI JAI NARAIN ROAT: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the steps Government have taken to ensure that poor Adivasis are not tortured by the money lenders and the police personnel in the country; and

(b) progress so far made in the welfare of tribal people ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI YOGENDRA MAKWANA): (a) The State Go-

vernments have been requested to ensure that all forms of exploitation of adivasis are eliminated. Specific instructions have been issued to protect them from police excesses. The State Governments have made enactments with regard to money lending to prevent their harassment. A list of the statutes is attached. [Placed in Library See. No. LT-2998/81]. Every case of police excess against the scheduled tribes is referred to the concerned State Government and followed up.

(b) A statement showing physical results achieved during 1974-79 and 1980-81 is attached. [Placed in Library See. No. LT-2998/81]. A strategy of tribal Sub-Plan has been chalked out involving utilisation of identified flow of funds from State Plans supplemented by special Central assistance and funds of financial institutions. The Tribal Sub-Plan area comprises parts of States where there is more than 50% concentration of tribal population. For the parts outside the Tribal sub-Plan area where there is concentration of tribal population, pockets for tribal development have been identified. Additional amount is provided by the Central Government for developments of primitive groups of tribes and thus supplements the efforts of the State Governments with regard to the primitive tribes.

Unemployed Person in the Country

1812. PROF. RUP CHAND PAL: Will the Minister of PLANNING be pleased to state :

(a) what is the total number of unemployed people in our country as in 1981 (State-wise) ;

(b) what is the expected number of total jobless people at the end of Sixth Plan ; and